

श्री रामस्वरूप राम (गया) : अध्यक्ष महोदय, आंध्रप्रदेश में तेलंगुदेशम के लोगों ने आतंक मचा रखा है। हरिजन-आदिवासी आतंकित हैं। एक गांव में 86 घर जला दिए गए हैं, इसमें कई हरिजनों की मौत हुई है। अगर उनके संरक्षण नहीं दिया जाएगा तो भविष्य में और घटनाएं घट सकती हैं। (व्यवधान)

अगर मेरी बात नहीं सुनी जाती है तो मैं वाक-आउट करता हूँ। (व्यवधान)

अध्यक्ष महोदय : मेरी बात सुनिये, मिस्टर रामस्वरूप राम, मैं आपसे कह रहा हूँ। आप मेरी बात सुनिए। सुनते क्यों नहीं हैं? आपका सवाल था, लेकिन उस वक्ता किसी ने सवाल नहीं उठाया। अब आप हाफ एन आवर का नोटिस दे दीजिए, मैं उस पर चर्चा करवा दूंगा।

श्री रामस्वरूप राम : ठीक है।

Thirty-Second Report of U.P.S.C., for 1-4-81 to 31.3.82. Annual Report etc. of Central Civil Services Sports Control Board, New Delhi for 1981-82, etc

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): I beg to lay on the Table:

(1) A copy of the Thirty-second Report (Hindi and English versions) of the Union Public Service Commission, for the period from 1st April 1981 to 31st March, 1982, under article 323(1) of the Constitution.

[Place in Library. See No. LT-5953] 83].

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Civil Services Sports Control Board, New Delhi, for the year 1981-82 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the

Central Civil Services Sport Control Board, New Delhi, for the year 1981-82. (Placed in Library. See No. LT-5954/83).

(3)(i) A copy of the Annual Report (Hindi and English versions) of the Grih Kalyan Kendra, New Delhi, for the year 1981-82 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Grih Kalyan Kendra, New Delhi, for the year 1981-82. [Placed in Library. See No. LT-5955/83].

Annual Report etc. of Central Board for the Prection and Control of Wofer Polution, Notification ending

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H. K. L. BHAGAT): Sir, on behalf of Shri Digvijay Singh, I beg to lay on the Table a copy of the Annual Accounts (Hindi and English versions) of the Central Board for the Prevention and Control of Water Pollution, New Delhi, for the year ended the 31st March, 1982 together with Audit Report thereon, under subsection (6) of section 40 of the Water (Prevention and Control of Pollution) Act, 1974. [Placed in Library. See No. 5956/83].

COMMITTEE ON PRIVATE MEMBERS BILLS AND RESOLUTIONS

FIFTY-FOURTH REPORT

SHRI G. LAKSHMANAN (Madras North): I beg to present the Fifty-fourth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.